IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24. IA 458/2021 IN
C.P. (IB)/976(MB)2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES: Amc Chemicals Private Limited
Vs
Pjm Minerals And Industries Private Limited

SECTION: 25 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

The Court is convened through Video Conference.

1. Mr. Ashish Pyasi a/w Ms. Namrata Biyawat i/b NB Legal, Ld. Counsel for the Petitioner/Applicant present.
2. Heard the Counsel and perused the records. The IA-485/2021 along with main C.P. (IB)/976(MB)2020 are **reserved for orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR